

Mills, Bombay has since been completed; and

(b) if so, the findings thereof and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir. The C.B.I. investigation has been completed.

(b) It is being examined by Government in consultation with the Central Vigilance Commission.

Misuse of Import Licences by M/s. Sarabhai Merck of Baroda

*9. SHRI GEORGE FERNANDES: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received any complaints or allegations about the misuse of import licences by M/s Sarabhai Merck of Baroda;

(b) if so, the nature thereof;

(c) whether investigations have been made into them; and

(d) if so, the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir.

(b) It has been alleged that the equipment which was licensed for replacement of their plant has been misused by M/s. Sarabhai Merck of Baroda for expansion purposes. The raw material imported by the party as an actual user for the manufacture of goods in the factory, is also alleged to have been sold in contravention of Import Trade Control Regulations.

(c) and (d). The allegations are being investigated.

Manufacture of Small Car

*10. SHRI BHOGENDRA JHA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AF-

FAIRS be pleased to refer to the reply given to Unstarred Question No. 2740 on the 1st December, 1967 and state:

(a) whether talks have since been finalised with M/s. Renault and Citon of France and other tenderers for the manufacture of low cost cars;

(b) if so, the result thereof; and

(c) whether in the fields of design engineering, consultancy services and other aspects, the talks with the French firms have made any headway?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Detailed discussions have not yet been held with any party interested in the manufacture of a low cost case in the country.

(b) and (c). Do not arise.

Public Sector Coal Industry

*11. SHRI BHAGABAN DAS:
SHRI P. P. ESTHOSE;
SHRI K. RAMANI;
SHRI K. ANIRUDHAN:

Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether Government are considering any proposal to set up a statutory organisation for the public sector coal industry; and

(b) if so, the composition and functions of the proposed statutory organisation?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) and (b). The Administrative Reforms Commission in its Report on Public Sector Undertakings, has recommended, among other things, that the form of Statutory Corporation should in general, be adopted for public projects in the industrial manufacturing fields instead of the present Company form and that a single integrated Cor-

poration in each major sector of industry should be set up. For the coal industry (including lignite), the setting up of a "Coal and Lignite Corporation", covering National Coal Development Corporation and Neyveli Lignite Corporation has been recommended. The Report is under the consideration of the Government.

राष्ट्रीय कोयला विकास निगम

- *12. श्री रामाबतार शास्त्री :
 श्री स० मो० बनर्जी :
 श्री रघुबीर सिंह शास्त्री :
 श्री रवि राय :
 श्री मृत्युंजय प्रसाद :
 श्री नन्द कुमार सोमानी :
 श्री अनिरुद्धन :
 श्री ध० क० गोपालन :
 श्री सत्य नारायण सिंह :
 श्री नन्दिन्यार :

क्या इस्पात, खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रीय कोयला विकास निगम को वर्ष 1966-67 में 1 करोड़ पचास लाख रुपये का घाटा हुआ था जब कि वर्ष 1965-66 में उसे 65 लाख रुपये का लाभ हुआ था;

(ख) यदि हाँ, तो इसके क्या कारण हैं; और

(ग) इस हानि को रोकने तथा इस निगम को एक लाभदायक निगम बनाने के लिये सरकार का क्या कार्यवाही करने का विचार है ?

इस्पात, खान तथा धातु मंत्रालय में राज्य मंत्री (श्री प्रकाश चन्द्र सेठी) : (क) 1966-67 में राष्ट्रीय कोयला विकास निगम को लगभग 1.58 करोड़ रुपये की हानि हुई जब कि 1965-66 में उसने

लगभग 62 लाख रुपये का लाभ कमाया था।

(ख) हानि के मुख्य कारण हैं :—

(1) तीसरी योजना काल की कुछ परियोजनाएँ, जो कि कोयले की मांग की कमी के कारण बन्द की जानी थी, उनके संभारण परिव्यय के उत्पादन शुल्क के लेखों में कुछ नियोजन; तथा

(2) कांयले की मांग में कमी होने के कारण बनाई हुई क्षमता का कम प्रयोग करना पड़ा।

(ग) जहाँ सम्भव है वहाँ विक्रय तथा उत्पादन को बढ़ाने और लागत को कम करने के उपाय किये जा रहे हैं। राष्ट्रीय कोयला विकास निगम के कार्यकलापों को पुनरोक्षा करने के लिये श्री जी० आर० कामत की अध्यक्षता में एक परोक्षा समिति बनाई गई है। यह समिति राष्ट्रीय कोयला विकास निगम के कार्यकलापों के विभिन्न क्षेत्रों की कमियों तथा उसके कारणों का पता लगायेगी और उनका अनुमान करेगी। समिति की रिपोर्ट प्रस्तुत होने पर ही यथावश्यक कदम आगे उठये जायेंगे।

Trade Unions in Steel Plants

*13. SHRI S. M. BANERJEE: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether the multiplicity of trade Unions in the steel plants and other projects under his Ministry is one of the main causes for industrial unrest;

(b) if so, whether the policy of having one Union is proposed to be adopted; and

(c) if so, whether orders have been issued in this regard?